RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Accts/Bldg./55/2026 Date: 21.11.2026

It is hereby notified that the allotment of chambers in favour of the advocates mentioned herein below stands restored.

SR.NO.	ADVOCATE NAME	CHAMBER NO.
1	MUKESH KUMAR TRIVEDI	I/001
2	SHWETA BORA	I/013
3	HANUMAN SINGH	I/014
4	MANISH KUMAR PITALIYA	I/044
5	VISHAL SINGHAL	I/044
6	BALVINDER SINGH	I/045
7	AMIT SARASWAT	I/064
8	GIRISH JOSHI	I/075
9	GOVIND LAL SUTHAR	I/091
10	JAMTA RAM	I/091
11	TIRUPATI CHANDRA	I/093
12	ABHISHEK AGGARWAL	I/093
13	NARENDRA KUMAR SONGRA	I/093
14	ARUNA NEGI	I/093
15	AJEET KUMAR	I/097
16	SUBODH JANGID	I/097
17	BHUPENDRA SINGH	I/112
18	BHARAT DUTT SHARMA	II/019
19	HARMANA RAM	II/031
20	ANJALI GOPA	II/075
21	BHARAT BHUSHAN SHARMA	II/082
22	PANKAJ KUMAR BOHRA	II/087
23	DEEPAK KANOJIYA	II/089
24	MUKESH VYAS	III/007
25	ANIRUDH SINGH SHEKHAWAT	III/027
26	TRIBHUWAN SINGH RATHORE	III/035

By Order

21/11/26

OSD (F&I)

Rajasthan High Court

Accts/Bldg./New RHC Adv. Chamber/1101 Date: 21.11.2026

The Copy is forwarded to the following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Secretary, Rajasthan High Court Advocates' Association, Jodhpur.
4. Secretary, Rajasthan High Court Lawyers' Association, Jodhpur.
5. Notice Board.
6. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.
7. Cashier, Rajasthan High Court, Jodhpur to refund the security deposits.
8. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.

21/11/26

OSD (F&I)

Rajasthan High Court